

1	2	3	4	5
28.	Puducherry (UT)	203.40	75.73	2,029
29.	Punjab	1,239.98	429.13	11,533
30.	Rajasthan	2,663.63	977.08	34,101
31.	Sikkim	8.18	3.32	64
32.	Tamil Nadu	10,639.60	3,924.24	1,98,186
33.	Telangana	2,209.52	1460.04	64,103
34.	Tripura	1,165.11	601 .90	36,127
35.	Uttar Pradesh	22,022.53	7,630.73	3,19,271
36.	Uttarakhand	521.36	279.43	9,115
37.	West Bengal	5,155.69	2,851.55	1,27,465
	TOTAL*	1,33,756.36	54,673.26	22,74,605

\*Including additional interest subvention subsidy of ₹ 837 crore released recently to Central Nodal Agencies (CNAs) for disbursement under Credit Linked Subsidy Scheme (CLSS) of PMAY(U).

#### AMRUT in UTs of Jammu and Kashmir and Ladakh

1843. MIR MOHAMMAD FAYAZ : Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Ministry has decided to give approvals for action plans under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) for three years instead of the present one year;
- (b) if so, the details thereof; and
- (c) the number of municipalities covered under AMRUT in UTs of J&K and Ladakh and amount approved for various projects in UTs of J & K and Ladakh?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI) : (a) and (b) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25.6.2015 for five years from financial year 2015-16 to financial year 2019-20, with focus on providing universal access to potable water, substantial improvement in coverage of sewerage and septage management, developing green spaces and parks, storm water drainage and non-motorised urban transport in selected 500 AMRUT cities across all States and Union Territories (UTs).

Under AMRUT, States/UTs have been empowered to select, plan, appraise and approve projects in the form of State Annual Action Plans (SAAPs). Central Government only approves SAAPs proposed by the States/UTs and releases Central Assistance as per Mission Guidelines. As per Mission guidelines, SAAP-I and II (prepared by States/UTs) were approved during the year 2015 and 2016. In order to fast track the Mission, all the SAAPs of States/UTs for remaining Mission period were approved in one go as SAAP-III by March, 2017.

(c) Three cities, namely Anantnag, Jammu and Srinagar, have been selected under AMRUT in the UT of Jammu and Kashmir and two cities, namely Kargil and Leh-Ladakh, have been selected in the UT of Ladakh. Total SAAP size of the five cities of erstwhile State of Jammu and Kashmir is ₹593 crore, including projects worth ₹65 crore for water supply, projects worth ₹115 crore for sewerage and septage management, projects worth ₹196 crore for storm water drainage, projects worth ₹199 crore for non-motorized urban transport and projects worth ₹ 18 crore for green spaces and parks.

#### **Sanitation facilities in Jammu and Kashmir and Ladakh**

1844. MIR MOHAMMAD FAYAZ : Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the rate of implementation of the scheme in terms of Sanitation facilities in UTs of Jammu and Kashmir and Ladakh as per the Ministry's policy and the Millennium Development Goals;

(b) the schemes that have been undertaken in order to provide for safe disposal of sanitary wastes; and

(c) the details of amount spent and utilised on all these schemes for UTs of Jammu and Kashmir and Ladakh during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI) : (a) and (b) Government of India have launched missions/schemes namely, Swachh Bharat Mission-Urban (SBM-U) and Atal Mission for Rejuvenation and Urban Transformation (AMRUT) for improvement of sanitation facilities including safe disposal of sanitary waste in urban areas of all States/Union Territories of the Country including Union Territories of Jammu and Kashmir and Ladakh. Status of implementation under these missions/schemes are as under: